**BENCH-I** 

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. (IB) No.505/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th November 2017, 10.30 A.M.

Name of the Company Under Section		SREI Infrastructure Finance Limited -Versus-Right Tower Pvt.Ltd.  7 IBC		
	Pecani	K Grazai Z	Advocate	1 Sexde
	Abhishe	K Grazai Z e K Sekdor	Advocate Jaga Corporate Deletor	27.11.17
		KO BANERS!,	58-49V-	
	D.N. SHA	HRMA, Adv.	? Financial Gred	ditor/
		SOMANI, PCS	Applicant	o all
	No. Sabyasachi	Chowdlusy, Adv.		27/11/20
A	2. Kajazelii 1. 12. Kuldy Mai	Chowdlusy, Adv. Dutta, Adv. llik, Adv. Challejee, Adv.	Intervend Naveen Bausal	Detreparter
٨	le. Rityana	Challey ee,		27/11

P.T.O.

## ORDER

Ld. Counsel for the financial creditor, corporate debtor and the intervener are present.

Heard the arguments of the Ld. Counsel on behalf of the intervener in respect of application no. 445/KB/2017.

Financial creditor is directed to file written reply against this application within 7 days with a copy in advance to the opposite party.

List on 07/12/2017 for admission.

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(Jinan K.R.)

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)